

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 247/99

Wednesday, this the 17th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

G. Byju,
Scientist,
Central Tuber Crops Research Institute,
Sreekariyam, Trivandrum,
residing at Revathy, Vazhathoor,
Neyyattinkara.

...Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Vs.

1. Dr. S. Edison,
Director, C.T.C.R.I.,
Sreekariyam, Trivandrum.
2. Director,
C.T.C.R.I.,
Sreekariyam,
Trivandrum.
3. Dr. C. Mohan Kumar,
Head of Division,
Crop Production,
C.T.C.R.I.,
Sreekariyam,
Trivandrum.
4. Director General,
Indian Council of Agricultural
Research, P.U.S.A.,
New Delhi.

...Respondents

By Advocate Mr. P. Jacob Varghese for R-2 & 4

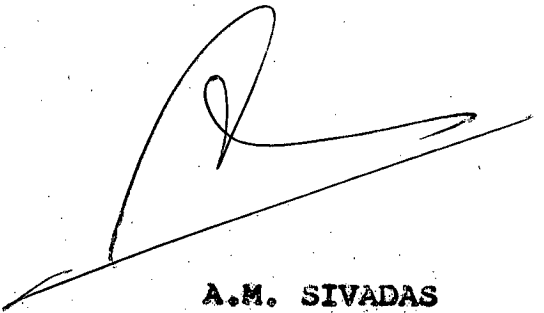
The application having been heard on 17.3.99, the
Tribunal on the same day delivered the following:

ORDER

The learned counsel appearing for the applicant submitted
that the applicant may be permitted to withdraw this Original
Application with liberty to approach the Department for
redressal of his grievance. Leave is granted.

2. Accordingly, the O.A. is dismissed as withdrawn with permission to approach the Department for redressal of the applicant's grievance. No costs.

Dated the 17th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

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